

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:6669
ANSWERED ON:16.05.2012
SECURITY/GROUND SECURITY CLEARANCE
Pandurang Shri Munde Gopinathrao

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the norms for granting security clearance and ground security clearance to the airlines companies;
- (b) the year-wise and company-wise details of the security clearance and ground security clearance granted to airline companies during the last three years;
- (c) whether a large number of security licences were issued by violating the rules laid down for granting such clearance;
- (d) if so, the whether the Government has prepared any plan to re-examine the licences given to such airlines; and
- (e) if so, the details thereof alongwith the details of the action taken against the officials and airlines companies found guilty in this regard?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

- (a) to (e): The information is being collected.